

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.08.2019 (TUESDAY)
COURT OF CHAIRPERSON
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 94 of 2018 (For Correction)	Shri Romi Datta Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
2.	I.A No. 2344 of 2019 in Comp. App. (AT) (Ins) No. 249 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
3.	I.A No 2524 of 2019 in Comp. App. (AT) (Ins) No. 802 of 2019	Bharat Heavy Electricals Ltd. Vs. Anil Goel Liquidator of Visa Power Ltd & Anr.	Lakshmikumaran	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Naagpal	Sonaakshi Dhiman
5.	Comp. App. (AT) (Ins) No. 830 of 2019 (With Defects)	Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr.	Sumesh Dhawan	
6.	Comp. App. (AT) (Ins) No. 831 of 2019 (With Defects)	Amitabh Das Mundhra. Vs. RDC Concrete (India) Pvt Ltd & Anr.	Samrat Sen Gupta	
7.	Comp. App. (AT) (Ins) No. 832 of 2019 (With Defects)	R. Adaikkalavan. Vs. C.T. Ramanathan Infrastructure (P) Ltd & 2 Ors.	Toral Banerjee	
8.	Comp. App. (AT) (Ins) No. 833 of 2019 (With Defects)	Arangcons. Vs. Amit Chandrakanth Shah & Ors.	P.J. Rishikesh	
9.	Comp. App. (AT) (Ins) No. 834 of 2019 (With Defects)	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd.	Vinod Kumar Mahajan	

10.	Comp. App. (AT) (Ins) No. 835 of 2019 (With Defects)	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	
11.	Comp. App. (AT) (Ins) No. 836 of 2019 (With Defects)	Vijay Bhatia. Vs. OVN Trading Engineering Pvt Ltd & Anr.	Kumar Anurag Singh	
12.	Comp. App. (AT) (Ins) No. 837 of 2019 (With Defects)	Vijay Bhatia. Vs. Super Agencies & Anr.	Kumar Anurag Singh	
13.	Comp. App. (AT) (Ins) No. 838 of 2019 (With Defects)	Sagar Dinesh Jariwala. Vs. Small Industries Development Bank of India (SIDBI) & Ors.	Udit Gupta	
14.	Comp. App. (AT) (Ins) No. 839 of 2019 (With Defects)	Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank.	Vijay kumar	
15.	Comp. App. (AT) (Ins) No. 840-841 of 2019 (With Defects)	Abstract Logixtix Pvt Ltd. Vs. Nuddea Plantations Pvt & Ors.	Sukesh Ghosh	
16.	Comp. App. (AT) (Ins) No. 842 of 2019 (With Defects)	Kaushik Ghosh. Vs. Noor Alam & Ors.	Simran Jeet	
17.	Comp. App. (AT) No. 217 of 2019	Aruna Theatres & Enterprises Pvt Ltd. Vs. S Balasubramanian & Ors.	C.Umashankar	
18.	Comp. App. (AT) No. 220 of 2019 (With Defects)	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	K.P. Sanjeev Kumar	
19.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors.	Aayushi Sharma	Karan Khanna
20.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors.	Aayushi Sharma	Karan Khanna
21.	Comp. App. (AT) No. 224 of 2019 (With Defects)	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors.	Mahesh Agarwal	Karan Khanna

22.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	
23.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors.	Ankit Dubey	
24.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla.	Ankit Dubey	
25.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd.	Ankit Dubey	
26.	Comp. App. (AT) No. 230 of 2019 (With Defects)	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors.	Ajith S.Ranganathan	

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
2.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
3.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

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By Order

-sd/-
Registrar